

जांच की जा रही है। केन्द्रीय जांच ब्यूरो द्वारा जांच पूरी कर लिए जाने पर ही इन मुद्दों के संबंध में सही स्थिति का पता लगेगा।

### Construction of Runway at Agartala Airport

4883. SHRI AJOY BISWAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what progress has been made in the construction of a run-way at the Agartala airport; and

(b) when the construction is likely to be completed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). The runway 18/36 is being extended, widened and strengthened alongwith its associated pavements. The work is in progress and is likely to be completed in April, 1983.

### Steps Taken to Develop Tourism in Puri, Konark and Bhubaneswar During Sixth Five Year Plan

4884. SHRIMATI JAYANTI PATNAIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what steps are envisaged by the Government of India to develop the tourism potential in Puri, Konark and Bhubaneswar in Orissa during the Sixth Five Year Plan;

(b) when is ITDC likely to establish its hotels in the above referred places; and

(c) when are the Government of India expecting to introduce daily direct flights between New Delhi and Bhubaneswar in place of the tri-weekly flights as at present?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Puri, Konark

and Bhubaneswar have been identified in one of the travel circuits identified in Orissa for development in an integrated and phased manner by pooling the available resources in the Central, State and private sectors. The State Govt. has been requested to prepare a blue-print of tourism development of the centres along the identified travel circuits indicating the facilities already in existence, facilities being provided by the State Govt. and the additional facilities required at these centres so that a shelf of schemes can be prepared for implementation in a phased manner consistent with the availability of resources and inter-se priorities.

However, during the Sixth Five year Plan, the Central Department of Tourism proposes to develop tourist facilities at Konark based on the recommendations in the master-plan (land-use plan) prepared earlier for this centre and which is awaiting notification by the State Government. The India Tourism Development Corporation is already running a small Travellers Lodge at Konark.

The India Tourism Development Corporation has proposed the construction of hotels at Puri and Konark as joint sector projects in collaboration with the Orissa Tourism Development Corporation during the Five Year Plan subject to feasibility study. For this purpose a provision of Rs. 50 lakhs for the hotel at Puri and 45.45 lakhs for the hotel at Konark has been made by ITDC. In addition, the Sixth Five Year Plan of India Tourism Development Corporation includes a lumpsum provision for the expansion of its existing hotels in India including Hotel Kalinga Ashok at Bhubaneswar.

(b) The ITDC hotel at Bhubaneswar, namely Hotel Kalinga Ashok, is already in operation. Its expansion will be taken up subject to satisfactory feasibility study and availability of resources. The construction of hotels at Puri and Konark would depend upon the allotment

of land by the State Government and satisfactory feasibility study.

(c) in view of the very low traffic (around 33 per cent) obtaining on the present tri-weekly between Delhi/Bhubaneshwar, the Indian Airlines have no plans for the present to operate a daily direct flight between Delhi and Bhubaneshwar.

**Demands of Central Government Employees, Accounts Office, Lucknow**

4885. SHRI SAMAR MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware that the long-standing demands of the employees of Central Government at Area Accounts Office (Central Command), Lucknow, such as medical claims, overtime, P.F. advance, drinking water facilities, etc., were suppressed by the authorities who served notice about pay cut, forfeiture of past service etc., after 2 years alleging that the employees had gone on strike;

(b) whether he is also aware that the 94 employees against whom the notice has been served had been forcibly restrained from work as the police/PAC surrounded the office from 24th July, 1979 to 6th August, 1979; and

(c) if so, what steps have been taken to withdraw the notices served on the aforesaid employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) Legitimate and reasonable demands of the employees, such as medical claims, overtime, P.F. advances, drinking water facilities, etc., were never suppressed.

Administrative action, including pay-cut prescribed under the rules, was taken against those employees who had resorted to an illegal strike and agitation from 22nd June 1979 to 30th July 1979. The pay-cut for the

month of July 1979 was enforced in 1979 itself. As regards the pay-cut for the strike period of 9 days during June 1979, after careful consideration of the whole case, a decision to impose the pay cut was taken and finally implemented in July 81.

(b) There was no question of forcibly restraining the employees from work by the police/PAC.

(c) Does not arise.

**Involvement of bank employees in cheating/forgery cases**

4886. SHRI SUBHASH YADAV: Will the Minister of FINANCE be pleased to state:

(a) the number of bank employees found involved in cheating and forgery during the last three years, year-wise and in 1981 so far in various parts of the country;

(b) the total amount involved;

(c) the particulars of these employees of the banks; and

(d) the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). Information for the years 1978, 1979, 1980 and 1981 (upto August, 1981) indicating the number of employees of public sector banks, found to be involved in cheating and forgery after completion of departmental and or criminal proceedings, the punishment awarded and the total amount involved is being collected to the extent possible and will be laid on the Table of the House.

बिड़लाओं द्वारा चलाये जा रहे औद्योगिक एककों की ओर करों का बकाया

4887. श्री रघुनाथ सिंह वर्मा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिड़ला परिवार द्वारा चलाए जा रहे औद्योगिक एककों की ओर विभिन्न